

(a) the number of C.T. (Computer Tomography) scanners-x' ray equipment in the country at present ;

(b) whether Government have banned the import of C.T. scanners ; and

(c) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) Precise information about the total number of scanners present in the country is not available. However, 53 licences for import of Whole Body Scanners have been issued during the period 1984-85 to 1987-88 (till date),

(b) No, Sir.

(c) Does not arise.

#### **DRI Raids on Churhat Agents in Delhi**

5388. SHRI C. JANGA REDDY :  
SHRI RAM BAHADUR  
SINGH :

Will the Minister of FINANCE be pleased to state :

(a) whether the Directorate of Revenue Intelligence (DRI) had raided the New Delhi premises of the Agents of Churhat Children Welfare Society of Madhya Pradesh ; and

(b) if so, when the premises raided and the findings along with the follow-up action taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) No, Sir.

(b) Does not arise.

#### **Equitable Sanctioning of Grants in-Aid to States/Union Territories**

5389. SHRI V. SOBHANADREESWARA RAO : Will the Minister FINANCE be pleased to State :

(a) the steps taken to maintain close coordination and liaison among various Ministries in disbursing grants-in-aid in different spheres ; and

(b) the steps taken for equitable sanctioning of grants-in.aid as far as possible to various States and Union Territories ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) ; (a) Grants-in-aid pertaining to recommendations of the Finance Commission as also Central assistance for State plans and natural calamities relief are disbursed by the Ministry of Finance after watching closely the resources position of States. As regards grants-in aid under Centrally Sponsored Schemes and other non-Plan grants, these are disbursed by the concerned Ministries in Line with detailed programmes/projects administered by them and hence concerned Ministries take care to ensure that there is coordination in the implementation of the various elements of their programmes

(b) Revenue gap grants, up-gradation grants, committed liability grants and net interest liability grants have been determined by Finance Commission in its report in line with broad criteria. Central assistance for State Plans is determined in line with the revised Gadgil formula approved by the National Development Council on the basis of fixed norms. The grant component of Central assistance for State Plans is 30% in respect of non-special category States and 90% in respect of some special category States. Margin money grants for calamity relief have been fixed by the Finance Commission on the basis of certain criteria. Non-Plan grant assistance for calamities other than drought and the grant element of Central assistance for drought relief form part of the schemes approved by the 8th Finance Commission. Centrally Sponsored Schemes administered by various Ministries also have a grant element and the schemes are allotted to States on the basis of general criteria fixed by keeping in mind the potential and needs of individual States. Hence adequate steps are being taken to ensure that grants-in-aid are sanctioned to States and U Ts. as equitably as possible.

#### **Export of Tuna Fish**

5390. SHRI P.M. SAYEED : Will the Minister of COMMERCE be pleased to state ;

(a) whether Government have conducted some study/survey regarding production and marketing of canned and frozen Indian Tuna fish in foreign countries ;

(b) the quantum of Tuna fish exported annually indicating the sale price ;

(c) the names of the countries to which the canned and frozen fish is exported ; and

(d) the names of other countries in the world which export Tuna fish and their sale price as compared to the Indian Tuna fish in the foreign market ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI) : (a) No, Sir.

(b) and (c) A total quantity of about 228 tonnes, valued at Rs. 25.48 lakhs, of Tuna fish (frozen and canned) were exported to Japan, Malaysia, and Switzerland during 1986-87. The average unit value per kg. is Rs. 11.19.

(d) Republic of Korea, Japan, Singapore, Spain, France, Solomon Islands, Philippines and Indonesia etc. are the leading exporters of Fresh/Frozen Tuna fish in the World. The unit value per kg. on an average ranged from US \$ 0.52 to 1.75 according to 1985 figures.

#### FICCI Assistance for Drought

5391. DR. T. KALPANA DEVI : Will the Minister of FINANCE be pleased to state :

(a) whether Federation of Indian Chambers of Commers and Industry have offered certain support to help the present drought situation ; and

(b) if so, details of this offer and its share for Andhra Pradesh ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) and (b) The Federation of Indian Chambers of Commerce and Industry (FICCI) has requested its members to donate generously to Prime Minister's

Drought Relief Fund and other relief operations, offer assistance to people affected by drought and urged trade associations and chambers of commerce and industries to establish Vigilance Committees to act as watch-dogs to ensure smooth supply of essential commodities and price stability and organised meetings in Delhi, Cochin, Hyderabad, Ahmedabad, Udupi, Mangalore Pune and Madras where the business community has been requested to strengthen the hands of the Government in meeting the current challenges. FICCI is also planning to hold more such meetings.

#### Enquiry under FERA Against Companies

5392. SHRI RAM BHAGAT PASWAN : Will the Minister of FINANCE be pleased to state :

(a) whether any enquiry is proposed to be conducted under the provisions of Foreign Exchange (Regulation) Act and Rules against the directors of those companies whose shares for more than 25 percent are held by British/American companies ; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : (a) No, Sir.

(b) The Enforcement Directorate conducts enquiry under FERA only in respect of specific allegations.

#### Funds for Educationally Backward States by Eighth Finance Commission

5393, SHRI JAGANNATH PATNAIK : Will the Minister of FINANCE be pleased to state :

(a) whether Eighth Finance Commission had provided funds for improving the educational infrastructure in the States particularly the educationally backward States including Orissa ; and

(b) if so, the reaction of Government thereto ?